

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00052/2019
IN
OA. NO.170/00988/2016

DATED THIS THE 27TH DAY OF AUGUST, 2019

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V. SANKAR, MEMBER (A)

H.S. Parashurama Rao,
Aged 65 years,
S/o H. Shivashankara Rao,
Retd. Group D, Davangere HO
Residing at 'Savantha Nilaya',
9th Cross,3rd Main Road,
Yellammanagara,
Davanagere – 577 006Petitioner

(By Advocate Shri B. Venkateshan)

Vs.

1. Shri S. Rajendrakumar
The Post Master General,
South Karnataka Region,
Bangalore – 560 001

2. Shri Shivaraj Kindemath
Superintendent of Post Office,
Chitradurga – 577 501

....Respondents

(By Shri S. Sugumaran, Counsel for the Respondents)

O R D E R (ORAL)

(HON'BLE DR. K.B. SURESH, MEMBER (J)

Heard. It appears that Writ Petition No.28153/2019 has been filed in the High Court. Therefore, the Contempt Petition is dismissed with liberty. Notice discharged. No costs.

(C.V. SANKAR)

MEMBER (A)

(DR.K.B.SURESH)

MEMBER (J)

VMR

Annexures referred to by the petitioner in CP. 170/00052/2019

Annexure A1 Copy of Order dated 25.10.2018 in OA.No.988/2016

Annexure A2 Copy of Applicant's representation dated 8.02.2019.

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